

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE AT PUNE  
ORIGINAL APPLICATION NO. 111 OF 2022**

**IN THE MATTER OF:**

**ELEMENTA PHASE I CO-OPERATIVE HOUSING SOCIETY  
...APPLICANT**

**VERSUS**

**THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE  
CHANGE & ORS.**

**...RESPONDENTS**

**INDEX**

<b>S. NO.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	Affidavit on behalf of Ministry of Environment, Forest and Climate Change	
<b>2.</b>	<b>ANNEXURE R-1</b> A copy of the Authority List for Implementation of Noise Rules, 2000.	

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE AT PUNE  
ORIGINAL APPLICATION NO. 111 OF 2022**

**IN THE MATTER OF:**

**ELEMENTA PHASE I CO-OPERATIVE HOUSING SOCIETY  
...APPLICANT**

**VERSUS**

**THE MINISTRY OF ENVIRONMENT, FOREST AND  
CLIMATE CHANGE & ORS.  
...RESPONDENTS**

**AFFIDAVIT ON BEHALF OF RESPONDENT - MINISTRY OF  
ENVIRONMENT, FOREST AND CLIMATE CHANGE**

I, E. Thirunavukkarasu, S/o Shri M. Elangovan, aged about 55 Years,  
presently working as Scientist 'E' in the Integrated Regional Office of  
the Ministry of Environment, Forest and Climate Change (hereinafter



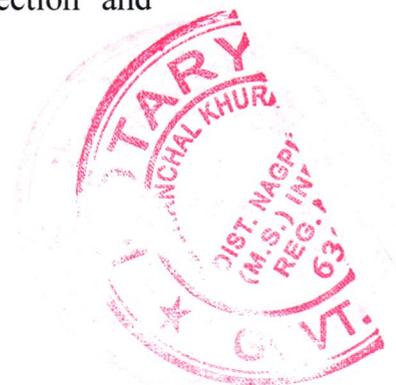
referred to as MoEF&CC) having office at Nagpur, do hereby solemnly affirm and state as hereunder:

1. That, I am authorized by the Competent Authority in the Ministry, New Delhi to swear this affidavit on behalf of MoEF&CC being the Respondent in the present Original Application.

2. That, I have gone through each and every paragraph of this Original Application and have understood the contents thereof. The averments contained in the Original Application are denied unless specifically admitted hereunder by the answering Respondent.

3. That the Answering Respondent is engaged in, *inter alia*, policy formulation for abatement, control and prevention of pollution and prescribing environmental standards to be implemented through the Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs).

Besides, the concerned State Pollution Control Boards/Pollution Control Committees are empowered to take all such measures as are deemed necessary or expedient for the purpose of protection and



improving the quality of environment as well as prevention, control and abatement of environmental pollution.

4. That for addressing the menace of noise pollution, the Central Government, through the Answering Respondent Ministry, notified the Noise Pollution (Regulation and Control), Rules 2000 (hereinafter called as Noise Rules) under the Environment (Protection) Act, 1986 to regulate and control the increasing ambient noise level in public places from various sources, *inter alia*, industrial activity, construction activity, generator sets, loud speakers, public address systems, music systems, vehicular horns and other mechanical devices. It is submitted that to achieve the objective of maintaining the ambient air quality standards in respect of noise and the said Noise Rules have been amended time to time.

5. That the Noise Rules, 2000 regulate noise levels during day time in industrial, (75 decibels) commercial (65 decibels) and residential zones (55 decibels) and also establishes zones of silence (100 metres) near schools, courts, hospitals, etc. Separate ambient levels are fixed for industrial, commercial and residential areas and silence zones. The prescribed day time levels are typically ten decibels higher than the



corresponding levels for night time except in industrial areas, where the difference is five decibels. The 24 hours in a day have been divided into two components, i.e. during 6.00 a.m. – 10.00 p.m., it is ‘day time’ and 10.00 p.m. to 6.00 a.m. it is ‘night time’ for the purpose of Noise Rules, 2000.

6. That as per section 5 of the Noise Pollution (Regulation and control) Rules, 2000, there are restriction on the use of loud speakers or a public address system or any sound producing instrument.

7. Further, a loudspeaker or a public address system shall not be used except after obtaining written permission from the authority. A loud speaker or a public address system shall not be used at night (between 10.00 p.m. to 6.00 a.m.) except in closed premises for communication within, e.g. auditoria, conference rooms, community halls and banquet halls.

8. That the Noise Rules, 2000 requires the States to designate an ‘Authority’ or officer responsible for maintaining the ambient air quality standards in respect of noise. The designated ‘Authority’ could be the District Magistrate or Police Commissioner or any other official.



The authority is also empowered to issue directions to prohibit or control noise pollution. Any person violating the Noise Rules is liable to be prosecuted under the provisions of the Environment (Protection) Act, 1986.

9. That it is further submitted that under rule 2 (c) of the Noise Rules “the authority means and includes any authority or officer authorised by the Central Government, or as the case may be, the State Government in accordance with the laws in force and includes a District Magistrate, Police Commissioner or any other officer not below the rank of the Deputy Superintendent of Police designated for the maintenance of ambient air quality standards in respect of noise under any law for the time being in force”.

10. That the Rule 7 of the Noise Rules, 2000 further reads as under:  
*“...A person may, if the noise level exceeds the ambient noise standards by 10 dB (A) or more given in the corresponding columns against any area/zone (or if is a violation of any provision of these rules regarding restrictions imposed during night time), may make a complaint to the Authority...”*



11. It is further submitted that the Central Pollution Control Board (hereinafter referred to as 'CPCB') has published the 'Authority List for Implementation of Noise Rules, 2000'. It provides information on the relevant authorities for implementation of the said rules for various States and Union territories including Maharashtra and the same are also available on the following link of the CPCB website- <https://cpcb.nic.in/displaypdf.php?id=Tm9pc2UtU3RhbmRhcmRzL0F1dGhvcml0eUxpc3QucGRm>. A copy of the Authority List for Implementation of Noise Rules, 2000 is annexed herewith as **ANNEXURE R-1**.

12. It is most humbly submitted that the Amendment in the Noise Rules, 2000 was brought into force to balance the competing fundamental rights of the citizens by regulating it as per the ground realities. It may also be noted that Article 21 of the Constitution of India confers upon the citizens a right to live in a noise free environment; however at the same time, Article 21, read with Articles 19 (1) (a), 19 (1) (g) and 25 also confers upon its citizens a liberty to propagate ones views, expressions and business, and celebrate its festivals and other



cherished occasions by using loud speakers, public address systems, sound producing instruments, musical instruments, sound amplifiers, and/or by burning fire crackers.

13. It is also pertinent to mention here that Under Note 3 of the Schedule of the Noise Rules, 2000, power is also conferred to the Competent Authority to declare an area as silent zone which falls within a distance of not less than 100 meters from such Hospital, Educational Institutions or a Court.

14. It is respectfully submitted that the declaration of a zone as a silence zone is essentially a time and place restriction and in pith and substance falls within the realm of policy decision making work, constitutionally conferred upon the Executive. It is also stated that Executives not only have discernible standards, material and information of ground realities but also the necessary resources and expertise to decide the employment of time and place restrictions.

15. It is submitted that the amendments brought in by the Notification dated 10.08.2017 are clarificatory in nature in as much as the amendment proviso has been added to Sub Rule 5 of Rule 3 which



(पुणेकराज्यी) (E. Thirunavukarasu)  
 (गुणवत्त्वसुधारण)  
 (गुणवत्त्वसुधारण)  
 (गुणवत्त्वसुधारण)  
 (गुणवत्त्वसुधारण)  
 (गुणवत्त्वसुधारण)

provides that unless and until an area is notified/declared as silence zone by the State Government, any area will not fall in the silence zone/area.

16. It is relevant to mention here that as per the Environment (Protection), Rules, 1986 as amended till date, the Standards which have been specified in Schedule-I shall not exceed the relevant parameters and standards as specified in Schedule VI of the Environment (Protection), Rules, 1986.

17. That the present affidavit is being filed by the Respondent, however, the role of the Answering Respondent Ministry is limited to the extent with regard to evolving/ framing standards, under the mandate of the Environment (Protection) Act, 1986. The standards are revisited and revisions, modification or amendments are published in the gazette.

18. The Answering Respondent seeks leave to make additional submissions, if required, during the course of the proceedings.



**DEPONENT**  
(**ई. थिरुनावुक्करसु**)  
(**E. Thirunavukkarasu**)  
वैज्ञानिक-ई/Scientist-E  
पर्यावरण, वन एवं जलवायु परिवर्तन, मंत्रालय  
Ministry of Environment, Forest and Climate Change  
एकीकृत क्षेत्रीय कार्यालय, नया दिल्ली-110009  
Integrated Regional Office, New Delhi-110001



**VERIFICATION:**

Verified at Nagpur on the 20<sup>th</sup> Day of January, 2023 that the contents of the above affidavit are correct to my knowledge and belief based on official records and nothing material has been suppressed or concealed therefrom.



**NOTARIAL REG**  
 ENTRY No. 2580  
 DATE 20/1/2023

*(Handwritten Signature)*

**DEPONENT**

(ई. थिरुनावुक्करसु)  
 (E. Thirunavukkarasu)  
 वैज्ञानिक-ई/Scientist-E  
 पर्यावरण, वन एवं जलवायु परिवर्तन, मंत्रालय  
 Ministry of Environment, Forest and Climate Change  
 एकीकृत  
 Integrated

SWORN BEFORE ME ON THIS ..... 20<sup>th</sup> DAY OF Jan 20 23 AT NAGPUR BY SHRI / SMT/ Ku. E. Thirunavukkarasu R/o NAGPUR WHO HAS BEEN IDENTIFIED BY SHRI / SMT. Arundhati Roy ADVOCATE, NAGPUR.

*(Handwritten Signature)*

**NOTARY**  
 GOVT. OF INDIA  
 Nagpur (M.S.) INDIA



## AUTHORITY LIST FOR IMPLEMENTATION OF NOISE RULES 2000

The Principal Rules were published in the Gazette of India, vide S.O. 123(E), dated 14.2.2000 and subsequently amended vide S.O. 1046(E), dated 22.11.2000, S.O. 1088(E), dated 11.10.2002, S.O. 1569 (E), dated 19.09.2006 and S.O. 50 (E) dated 11.01.2010 under the Environment (Protection) Act, 1986.)

CPCB has requested to all SPCBs and PCCs for providing information on the identified authority for implementation of Noise Rules in their respective state. As on date following information received.

List of State Pollution Control Boards/Committees, who have responded to CPCBs' request(s)

S. No.	State / UT	S. No.	State / UT
1.	Chandigarh	11.	Karnataka
2.	Daman	12.	Kerala
3.	Mizoram	13.	Maharashtra
4.	Andhra Pradesh	14.	Meghalaya
5.	Bihar	15.	Nagaland
6.	Goa	16.	Orissa
7.	Gujarat	17.	Punjab
8.	Haryana	18.	Rajasthan
9.	Himachal Pradesh	19.	Tripura
10.	Jharkhand	20.	West Bengal

## State / UT: Chandigarh

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1	Sub Divisional Magistrate	South, Chandigarh			
2	Sub Divisional Magistrate	East, Chandigarh			
3	Sub Divisional Magistrate	Central, Chandigarh			
4	Senior Superintendent of Police	Chandigarh			
5	MS, CPCC	Chandigarh			

## State / UT : Daman

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Member Secretary Pollution Control Committee	Fort Area Court, Moti Daman	0260-2230975 2230524		
2	Member Secretary Pollution Control Committee	2 <sup>nd</sup> floor, Secretariate, Silvassa	0260- 2630260		
3.	District Magistrate Office of the Collector, Collectorate	Dholar, Moti Daman	0260- 2230698, 2230689		
4	District Magistrate Office of the Collector, Collectorate	Silvassa	0260- 2642721, 2630199		
5.	The Deputy Inspector General of Police	Panch Rasta, Nani Daman	0260- 2230050, 2251848		
6.	The Deputy Inspector General of Police	Silvassa	0260- 2642966,		

			2642707		
--	--	--	---------	--	--

## State / UT: Mizoram

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1	Sh. C. Thanchhuma, IAS Deputy Commissioner	Aizawl	0389-2329203	0389-2329202	
2.	Smt. M. Zohmingthangi, IAS Deputy Commissioner	Lunglei	0372-23241421	0372-2324021	
3.	Sh. Thlamuana, MCS Deputy Commissioner	Lawngtlai	03835-232805	03835-232656	
4.	Sh. Kunal, IAS Deputy Commissioner	Saiha District	03835-222024/ 223060	03835-222038	
5	Sh. Vijay Kumar Bidhuri, IAS Deputy Commissioner	Champhai	03831-234402	03831-234400	
6	Sh. R. Liankima, MCS Deputy Commissioner	Kolasib	03837-220001	03837-221063	
7	Sh. Zothankhuma, IAS Deputy Commissioner	Mamit	0389-2565220	0389-256414	
8	Sh. H. Darzika, MCS Deputy Commissioner	Serchip	03838-222432	03838-222178	

## State / UT: Andhra Pradesh

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Commissioner of Police	Respective municipal corporation			
2.	Superintendent of Police	Respective Districts			

## State / UT: Bihar

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Additional Collector	Respective Jurisdiction Area			
2.	Inspector General	Respective Jurisdiction Area			
3.	Sub. Divisional Officer	Respective Jurisdiction Area			

## State / UT: Goa

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Collector & District Magistrate	North Goa, Panaji			
2.	Collector & District Magistrate	South Goa, Margao			
3.	Addl. Collector -(1) & Addl.	North Goa, Panaji			

	District Magistrate				
4	Dy. Collector – (1) & Addl. District Magistrate	North Goa, Margao			
5	Dy. Collector & Sub- Divisional Magistrate	Tiswadi, Panaji			
6	Dy. Collector & Sub- Divisional Magistrate	Ponda			
7	Dy. Collector & Sub- Divisional Magistrate	Bardez, /Mapusa			
8	Dy. Collector & Sub- Divisional Magistrate	Bicholim			
9	Dy. Collector & Sub- Divisional Magistrate	Pernem			
10	Dy. Collector & Sub- Divisional Magistrate	Salcete, margao			
11	Dy. Collector & Sub- Divisional Magistrate	Mormugao, Vasco			
12	Dy. Collector & Sub- Divisional Magistrate	Quepem			
13	Superintendent of Police	North Goa, Panaji			
14	Superintendent of Police	Margao			
15	Sub-Divisional Police Officer	Tiswadi, Panaji			
16	Sub Divisional Police Officer	Ponda			
17	Sub Divisional Police Officer	Saicete, Margao			
18	Sub Divisional Police Officer	Mormugao, Vasco			
19	Sub Divisional Police Officer	Mapusa & Anjuna Police Stations			
20	Sub Divisional Police Officer	Calangute & Porvorim Police stations			

21	Sub Divisional Police Officer	Quepem			
22	Sub Divisional Police Officer	Bicholim			

## State / UT: Gujarat

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Sh. A.A. Dolti, Regional officer	<b>Gujarat Pollution Control Board, Regional office, (Ahmedabad) Gujarat Rajya Khadi Gramodhyog Board, Gram Nirman Bhavan, Third Floor, Juna Vadaj, Ahmedabad.</b>	<b>(079) 27556631/32/34</b>	<b>(079) 27556670</b>	
2.	Sh. J.B. Brahmbhatt, Sr. Sci. officer				
3.	Sh. C.C. Bhimani, Dy. Env. Engr.				
4.	Sh. B.D. Prasad, Dy. Env. Engr.				
5.	Sh. N.D. Ajmera, Dy. Env. Engr.				
6.	Kum. M.S. Rathod, Dy. Env. Engr.				
7.	Sh. D.N. Rathod, Dy. Env. Engr.				
8.	Sh. D.N. Vasadia, Sci. officer				
9.	Sh. A.D. Khendia, Sr. Sci. Asst.				
10.	Sh. D.D. Patel, Sr. Sci. Asst.				
11.	Sh. A.V. Parmar, Sr. Sci. Asst.				
12.	Sh. J.D. Kalyani, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Ankleshwar). Cleaner Technology Development Centre Building (Arail), 1<sup>st</sup> Floor, Plot No. 1501,</b>	<b>(02646) 222933</b>	<b>(02646) 222932</b>	
13.	Sh. N. A. Shah, Dy. Env. Engr.				
14.	Sh. S.M. Vaijnapurkar, Dy. Env. Engr.				
15.	Sh. A.G. Rana, Sci. Officer				
15.	Sh. R.K. Mehta, Sr. Sci. Asst.				

		<b>G.I.D.C. Estate, Ankleshwar-393002. Dist. Bharuch</b>			
16.	Sh. A.V. Shah, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Bhavnagar) Plot No. 1154/2-B, Ghogha Circle, Sar Patni Road, Bhavnagar.</b>	<b>(0278) 2524108</b>	<b>(0278) 2525837</b>	
17.	Sh. R.P. Gupta, Dy. Env. Engr.				
18.	Sh. B.R. Kochra, Sci. Officer				
19.	Sh. B.M. Makwana, Sci. Officer				
20.	Sh. M.M. Jadav, Sr. Sci. Asst.				
21.	Sh. B.R. Kunadia, Sr. Sci. Asst.				
22.	Sh. M.S. Shukla, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Bharuch). Plot No. C-1/119, K, G.I.D.C., Narmadanagar - 392015, Dist. Bharuch.</b>	<b>(02832) 250620</b>	<b>(02832) 250621</b>	
23.	Sh. B.Y. Rathod (Lab.), Sr. Sci. Officer				
24.	Sh. M.U. Patel, Dy. Env. Engr.				
25.	Kum. Y.A. Tehsin, Sci. Officer				
26.	Sh. H.M. Gavit, Sci. Officer				
27.	Sh. G.N. Patel, Sci. Officer				
28.	Sh. V.M. Dedakia, Sci. Officer				
29.	Sh. R.P. Buha, Sr. Sci. Asst.				
30.	Sh. S.H. Baraiya (Lab.), Sr. Sci. Asst.				
31.	Sh. N.V. Dashandi (Lab.), Sr. Sci. Asst.				
32.	Smy. J. D. Oza (Lab.), Sr. Sci. Asst.				
33.	Sh. K.K. Lakum, Sr. Sci. Asst.				
34.	Sh. M.J. Shah, Sr. Sci. Asst.				
35.	Sh. K.C. Pancholi, Regional Officer (Env. Engr.)				

36.	Sh. M. R. Makwana, Dy. Env. Engr.	<b>Regional Office, Naniba Pathsala Building, Patvadi Darvajo, Outside Patvadi Naka, Near Hameer Sar Talav, Bhuj Dist-Kutch- 370011</b>			
37.	Sh. S.V. Malsatar, Dy. Env. Engr.				
38.	Sh. P.K. Dodia, Sr. Sci. Officer				
39.	Sh. U.K. Madhad, Sci. Officer				
40.	Sh. B.C. Brambhatt, Sci. Officer				
41.	Sh. S.H. Jaiswal, Sr. Sci. Asst.				
42.	Sh. R.M. Ramanuj, Sr. Sci. Asst.				
43.	Sh. C.A. Shah, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Gandhinagar) "Paryavaran Bhavan", Sector-10A, Gandhinagar-382010</b>			
44.	Sh. J.M. Chaudhary, Dy. Env. Engr.				
45.	Sh. R.R. Kanojia, Dy. Env. Engr.				
46.	Smt. N.I. Kapadia, Sci. Officer				
47.	Sh. H.B. Jadav, Sr. Sci. Asst.				
48.	Smt. K.G. Rathod, Sr. Sci. Asst.				
49.	Sh. I.B. Chaudhary, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Godhra), 20, Haidari Society, Opp. D.S.P. Office, Godhra-389001.</b>	<b>(02672) 245869</b>	<b>(026720) 245991</b>	
50.	Sh. A.O. Trivedi, Dy. Env. Engr.				
51.	Sh. R.N. Patel, Sci. Officer				
52.	Sh. S.H. Vegda, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Himmatnagar), 33/34, Adarsh Bunglows,</b>			
53.	Sh. M.G. Barad, Dy. Env. Engr.				
54.	Sh. M.B. Ahir, Sci. Officer				
55.	Smt. J.K. Patel, Sr. Sci. Asst.				

		Polytechnic Road, Motipura, Himmatnagar- 383001, Dist. Sabarkantha			
56.	Sh. B.L. Maru, Regional Officer (Env. Engr.)	Gujarat Pollution Control Board, Regional Office, (Jamnagar), Sardar Patel Vanijya Snakul, Kasturba Gandhi Vikas Gruh Road, Rameshwarnagar, Bedi Bandar Road, Jamnagar- 361008	(0288) 2752366	(288) 2753540	
57.	Sh. D.C. Vankani, Dy. Env. Engr.				
58.	Sh. P.B. Katesia, Dy. Env. Engr.				
59.	Sh. J.B. Dave (Lab.), Sr. Sci. Officer				
60.	Sh. V.S. Soni, Sci. Officer				
61.	Sh. R.I. Desai, Sci. Officer				
62.	Sh. G.M. Sadhu, Regional Officer (Env. Engr.)	Gujarat Pollution Control Board, Regional Office, (Junagadh), Pankaj Bungalow, Opp. San't anis Church, Station Road, Junagadh	(0285) 2651503	(0285) 2651503	
63.	Sh. B.G. Sutareja, Dy. Env. Engr.				
64.	Sh. R.V. Chauhan, Dy. Env. Engr.				
65.	Sh. R.S. Jivani, Sci. Officer				
66.	Smt. H.K. Shah, Sr. Sci. Asst.				
67.	Sh. K.R. Upadhay, Regional Officer (Env. Engr.)				
68.	Sh. K.B. Chaudhary, Dy. Env. Engr.				
69.	Sh. D.P. Patel, Dy. Env. Engr.				
70.	Smt. M.U. Shah, Sci. Officer				
71.	Sh. M.P. Shah, Sci. Officer				

72.	Smt. K.M. Thakar, Sr. Sci. Asst.				
73.	Sh. V.C. Shah, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Nadiad), B-Block No. 201 to 203, Sardar Patel Bhavan, Mill Road, Opp. Petrol Pump, Nadiad, Dist. Kheda.</b>	<b>(02680) 25142427</b>	<b>(0268) 2551425</b>	
74.	Sh. R.B. Trivedi, Dy. Env. Engr.				
75.	Smt. N.R. Parmar, Sci. Officer				
76.	Sh. R.R. Badgujar, Sr. Sci. Asst.				
77.	Sh. D.L. Bhatt., Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Porbandar), C/O. Sardar Patel Vanija Sankul, Kasturba Gandhi Vikas Gruh road, Rameshwarnagar, Bedi Bandar Road, Jamnagar-361008</b>	<b>(0288) 2752366</b>	<b>(0288) 2753540</b>	
78.	Sh. V.K. Prajapati, Dy. Env. Engr.				
79.	Sh. J.D. Patil, Sr. Sci. Asst.				
80.	Sh. K.V. Joshi, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Rajkot), Race Course Ting road, Near Big Bite Restaurant, Rajkot-360001</b>	<b>(0281) 2474524</b>	<b>(0281) 2452189</b>	
81.	Sh. A.N. Pranami, Dy. Env. Engr.				
82.	Sh. V.M. Prajapati, Dy. Env. Engr.				
83.	Smt K.N. Parmar, Dy. Env. Engr.				
84.	Sh. P.H. Bhatt, Sr. Sci. Asst.				
85.	Sh. B.M. Dolasiya, Sr. Sci. Asst.				

86.	Sh. N.H. Parmar, Sr. Sci. Asst.				
87.	Sh. R.D. Gandhi, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Suprendranagar), C/O. Race Course Ring Road, Near big Bite Restaurant, Rajkot- 360001</b>	<b>(0281) 2474524</b>	<b>(02810 2452189</b>	
88.	Sh. A.M. Gandhiya, Dy. Env. Engr.				
89.	Sh. M.H. Pancholi, Sci. Officer				
90.	Sh. R.D. Kothari, Sr. Sci. Asst.				
91.	Sh. Anil G. Patel, Regional Officer (Env. Engr.)	<b>Gujarat Pollution Control Board, Regional Office, (Surat), Beljium Square 1<sup>st</sup> Floor, Silver Plaza Complex, Opp. Linier Bus Stand, Ring Road, Surat-395003</b>	<b>(0261) 2442696/ 2411192</b>	<b>( 0261) 2429733</b>	
92.	Sh. C.B. Patel, Sr. Sci. Officer				
93.	Sh. R.K. Gandhi, Sci. Officer				
94.	Sh. V.D. Rakholia (Vigilance), Dy. Env. Engr.				
95.	Sh. A.G. Patel, Dy. Env. Engr.				
96.	Smt. S.A. Bharti (Lab.), Sr. Sci. Officer				
97.	Dr. A.H. Sharma (Vigilance), Sci. Officer				
98.	Sh. R.C. Vasava (Lab.), Sr. Sci. Asst.				
99.	Sh. N.M. Kavar, Sr. Sci. Asst.				
100.	Sh. S.K. Vasava (Lab), Sr. Sci. Asst.				
101.	Sh. M.M. Page(Lab.), Sr. Sci. Asst.				
102.	Sh. T.N. Rana), Sr. Sci. Asst.				
103.	Sh. R.C. Tamboli, Regional Officer	<b>Gujarat Pollution Control Board,</b>	<b>(0265) 2354850/2331928</b>	<b>(0265) 2339205</b>	

	(Env. Engr.)	<b>Regional Office, (Vadodara, G.E.R.I. Compound, Race Course, Vadodara- 390007</b>							
104.	Sh. D.M. Patel (Vigilance), Dy. Env. Engr.								
105..	Sh. S.B. Parmar, Dy. Env. Engr.								
106.	Sh. K.N. Vaghmashee, Dy. Env. Engr.								
107.	Kum. R.R. Menon (Shaikh), Dy. Env. Engr.								
108.	Smt. L.K. Vandra (Lab.), Sr. Sci. Officer								
109.	Sh. B.D. Mistry, Sci. Officer								
110.	Sh. M.G. Shaikh (Vigilance), Sci. Officer								
111.	Sh. K.I. Karelia, Sci. Officer								
112.	Smt. V.M. Panhalkar, Sci. Officer								
113.	Sh. A.G. Oza (Lab), Sr. Sci. Asst.								
114.	Sh. I.M. ghasura (Lab), Sr. Sci. Asst.								
115.	Smt. P.H. Parmar (Lab), Sr. Sci. Asst.								
116.	Sh. R.B. Jadeja, Sr. Sci. Asst.								
117.	Sh. G.V. Patel, Regional Officer (Env. Engr.)					<b>Gujarat Pollution Control Board, Regional Office, (VAPI), Plot No. C/5/124, Near Hotel Pritam, VAPI-396195.</b>	<b>(0260) 2432089</b>	<b>(0260) 2432826</b>	
118.	Sh. M.G. Kagji, Dy. Env. Engr.								
119.	Sh. F.M. Modi, Dy. Env. Engr.								
120.	Sh. H.C. Solanki, Sr. Sci. Officer								
121.	Sh. V.C. Shah, Sci. Officer								

122.	Sh. A.D. Bhimani, Sci. Officer				
123.	Sh. B.M. Parmar (Lab.), Sr. Sci. Asst.				
124.	Sh. B.N. Chauhan, Sr. Sci. Asst.				
125.	Sh. S.R. Valvi, Sr. Sci. Asst.				
126.	Sh. D.S. Patel (Lab.), Sr. Sci. Asst.				

## State / UT: Haryana

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Sub divisional Magistrate	Respective District			
2.	Deputy Superintendent of Police	Respective Jurisdiction			
3.	Regional Officer	Respective Jurisdiction			

## State / UT: Himachal Pradesh

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Smt. Sarojini G. Thakur, IAS Additional Chief Secretary (Environment Science & Technology) GoHP		0177-2621871	0177- 2621871	
2	Smt. Amita Mahajan, HAS , Joint Secretary (Environment Science & Technology) GoHP		0177-264475		
3	Sh. J.S. Rana Deputy Commissioner	Shimla	0177-2655988	0177- 2653535	
4	Sh. B.M. Nanta Deputy Commissioner	Kullu	01902-222727		
5	Sh. B.M. Bhatt Deputy Commissioner	Una	01975-225800	01975- 223781	

6	Sh. K.R. Bhatt Deputy Commissioner	Solan	01792-220656	01792-220757	
7	Sh. Padam Singh Chauhan Deputy Commissioner	Sirmour	01702-225025	01702-223175	
8	Sh. Devesh Kumar Deputy Commissioner	Chamba	01899-224847	01899-225371	
9	Sh. Ritesh Chauhan Deputy Commissioner	Lahaul Spiti	01900-222501		
10	Dr. Amandeep Garg Deputy Commissioner	Mandi	01905-225201	01905-225213	
11	Ms. Priyanka Basu Ingt Deputy Commissioner	Kinnaur	01786-222252	01786-223323	
12	Sh. R.S. Gupta Deputy commissioner	Kangra	01892-222103	01892-223323	
13	Ms. Nandita Gupta Deputy Commissioner	Bilaspur	01978-224155	01978-223065	
14	Sh. Abhishek Jain Deputy Commissioner	Hamirpur	01972-224300	01978-222437	
15	Sh. Kuldeep Sharma, Superintendent of Police	Bilaspur	01978-224500	01978-224500	
16	Sh. Madhusudan, Superintendent of Police	Chamba	01892-222244	01892-224905	
17	Sh. Asif Jala , Superintendent of Police	Hamirpur	01972-224358	01899-222242	
18	Sh. Atul Kumar, Superintendent of Police	Kangra at Dharamshala	01892-222244	01892-224905	
19	Sh. Yashbir Pathania, Superintendent of Police	Kinnaur	01786-222270	01786-222528	
20	Sh. K.K. Indoria, Superintendent of Police	Kullu	01902-224700	01908-224700	
21	Sh. S.R. Rana,	Lahaul Spiti	01900-222226	01900-	

	Superintendent of Police			222226	
22	Sh. Sonal Agnihotri Superintendent of Police	Mandi	01905-222470	01902-224700	
23	Sh. R. M. Sharma, Superintendent of Police	Shimla	0177-2656535	0177-2808209	
24	Sh. P.D. Prasad, Superintendent of Police	Sirmour at Nahan	01702-225002	01702-225002	
25	Sh. Prem Kumar Thakur, Superintendent of Police	Solan	01792-220567	01792-223576	
26	Superintendent of Police	Una	01975-225056	01975-226048	
27	Dr. Nagin Nanda, IFS Member Secretary, HPSPCB	Shimla	0177-2673766	0177-2673018	
27	Dr. Shrawn kumar, EE	Una	01975-223220	01975-223220	
29	Dr. Harish Sharma, Regional Officer	Parwanoo	01792-232540	01792-232540	
30	Sh. A.K. Ravi, EE	Rampur	01782-233987	01782-233987	
31	Sh. Brij Bhushan, EE	Baddi	0795-245374	01795-245374	
32	Sh. R.K. Nadda, EE	Kullu	01902-223149	01902-223149	
33	Sh. A.K. Sharda, EE	Paonta Sahib	01704-225870	01704-225870	
34	Sh. Praveen Gupta, EE	Shimla	0177-2673766	0177-2673766	
35	Sh. S. K. Dhiman, AEE	Jassur	01893-226368	01893-226368	
36	Sh. R.K. Nadda, AEE	Bilaspur	01978-223550	01978-22350	

37	Sh. Varun Gupta , AEE	Chamba	01899-220326	01899-220326	
38	Sh. Pradeep Moudgil, AEE	Kala Amb	01704-225870	01704-225870	

**State / UT: Jharkhand**

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Principal Secretary, Forest and Environment	Govt. of Jharkhand			

**State / UT: Karnataka**

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	All Police officers not below the rank of Superintendent of Police	Respective jurisdiction area			

**State / UT: Kerala**

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	District Magistrates	Respective jurisdiction			
2.	Commissioner of Police	Respective jurisdiction			
3.	Superintendents of Police	Respective jurisdiction			
4.	Deputy Superintendents of	Respective jurisdiction			

	Police (Sub-Divisional officers)				
--	-------------------------------------	--	--	--	--

**State / UT: Maharashtra**

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	District Magistrate, Sub-divisional Magistrate	As per revenue jurisdiction			
2	Police Commissioner or any other officer not below the rank of the Deputy Superintendent of Police	As per jurisdiction			
3.	Municipal Commissioner, Additional/ Deputy Municipal Commissioner/ Chief officer of Municipal Council/ Committee	Govt. of Maharashtra			
4	Registrar / Head Master of the Educational Institutions duly approved by the concerned govt. not below the rank of the Deputy Superintendent of Police	Education Department			
5.	Dean/ Superintendent of the govt. Hospitals not below the rank of the Deputy Superintendent of Police	Health Department			
6.	Head of M.M.R.D.A., M.S.R.D.C., C.I.D.C.O,	Urban Development Department			

	having local jurisdiction constituted under various laws and Public works departments				
7.	MS and any officer MPCB not below the rank of the Deputy Superintendent of Police	MPCB, Environment Department			
8. i)	Any officer from the State Transport Department/ Deputy Regional Transport Officer in their respective jurisdiction not below the rank of the Deputy Superintendent of police	Transport Department			
ii)	Head of Maharashtra State Road Transport Corporation or nay officer/ Depot Manager not below the rank of the Deputy Superintendent of Police	Transport Department			
iii)	Traffic Police Authorities not below the rank of the Deputy Superintendent of Police	Transport Department			

**State / UT: Meghalaya**

Sl.	Name & Designation	Address	Telephone	Fax No.	Email
-----	--------------------	---------	-----------	---------	-------

No.			No.		
1	Deputy Commissioner	East Khasi Hills, Shillong	0364-2224003	0364-2223394	
2	Deputy Commissioner	West Khasi Hills, Nongstoin	0654-280221	03654-280221	
3	Deputy Commissioner	Ri-Bhoi, Nongpoh	03638-232221	03638-232503	
4	Deputy Commissioner	Jaintia Hills, Jowai	03652-220721	03638-232503,232571	
5	Deputy Commissioner	East Garo Hills, williamnagar	03658-220226	03658-220221,220222,220272	
6	Deputy Commissioner	West Garo Hills, Tura	03651-223835	03651-221179 222226	
7	Deputy Commissioner	South Garo Hills, Baghmara	03639-222292	03639-222225	

**State / UT: Nagaland**

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1	Sh. Rovilatuo Mor, NCS Deputy Commissioner Wokha	Tsumang colony, Wokha	0370-242040	242010	<a href="mailto:dcwoknig@nic.in">dcwoknig@nic.in</a>
2	Dinesh Kumar, IAS	Mon	03869-251246	251625	<a href="mailto:dcmongl@nic">dcmongl@nic</a>

	Deputy Commissioner Mon		(O) 251235 (R)		<a href="#">.in</a>
3	Smti. Lithrongla g. Chishi , Deputy Commissioner	Mokokchung, Nagaland- 798601	0369- 2226231(O) 2226163 (R)	0369- 2226055	<a href="mailto:dcmokngl@nic.in">dcmokngl@nic.in</a>
4	C.M. Tsanglao Deputy Commissioner	Kiphire	03863-22555 (O)	03863-22555	<a href="mailto:dc.kiphire@gmail.com">dc.kiphire@gmail.com</a>
5	Deputy Commissioner	Phek	03865-223037 (O)	03865- 223045	<a href="mailto:nagphk@hub2.nic.in">nagphk@hub2.nic.in</a>
6	Deputy Commissioner	Kohima	0370-2290355	0370-229035	<a href="mailto:dckhmngl@nagaland.nic.in">dckhmngl@nagaland.nic.in</a>
7	Y.L. Jami Deputy Commissioner	Tuensang	03861-220333	03861- 220791	<a href="mailto:dcofficetsg@gmail.com">dcofficetsg@gmail.com</a>
8	Sh. Manog Aier Deputy Commissioner	Dimapur	248530 (O) 225100 (R)	248613	<a href="mailto:dcdmpngl@nic.in">dcdmpngl@nic.in</a>
9	Smti. Khrienuo C. Metha, Deputy Commissioner	Peren	9436832179 (M)	03862-26860	<a href="mailto:nagprn@nic.in">nagprn@nic.in</a>
10	Sh. Kihoto Deputy Commissioner	Zunheboto	9436003680 (M) 220235 (O) 220335 (R)	03867- 220387	<a href="mailto:nagzhh@nic.in">nagzhh@nic.in</a>
11	Deputy Commissioner	Longleng	9436438663 (M) 0369-2236270 (O) 2236211 (R)	-	<a href="mailto:rhosietho@gmail.com">rhosietho@gmail.com</a>

## State / UT: Orissa

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
---------	--------------------	---------	---------------	---------	-------

1.	District Magistrate	Concerned District			
2.	Additional District Magistrate	Concerned District			
3.	Sub Divisional Magistrate	Concerned Sub Division			
4.	Superintendent of Police	Concerned Sub Division			
5.	Additional SP	Concerned Sub Division			
6.	Deputy Superintendent of Police	Concerned Sub Division			
7.	Sub Divisional Police Officer	Concerned Sub Division			
8.	Commissioner of Police	Cuttack and Bhubaneswar			

## State / UT: Punjab

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
A1.	Sh. Gaurav Yadev Commissioner of Police	Jalandhar	0181-2226497		
A2	Sh. Ishwar Singh Commissioner of Police	Ludhiana	0161-2414927		
A3	Sh. Varinder Kumar Commissioner of Police	Amritsar	0183-227779		
B1	Sh. Gurmeet Singh Chohan Senior Superintendent of Police	Amritsar	0181-2584369		
B2	Sh. Harcharan Singh Bhullar Senior Superintendent of Police	Barnala	01679-231107		
B3	Sh. Dinesh Partap Singh Senior Superintendent of Police	Batala	01871-242145		
B4	Sh. Ashish Chaudhary Senior Superintendent of Police	Bathinda	0164-2219100		
B5	Sh. A.K. Mittal Senior Superintendent of Police	Faridkot	01639-252000		
B6	Sh. Surinderpal Singh Parmar Senior Superintendent of Police	Ferozepur	01632-244049		

B7	Sh. Lok Nath Angra Senior Superintendent of Police	Gurdaspur	01874-241173		
B8	Sh. Parmod Ban Senior Superintendent of Police	Hoshiarpur	01882-220501		
B9	Sh. Ram Singh Senior Superintendent of Police	Kapurthala	01822-220513		
B10	Sh. Sukminder Singh Senior Superintendent of Police	Khanna	01628-233761		
B11	Sh. Sukhchain Singh Gill Senior Superintendent of Police	Ludhiana	0161-2414904		
B12	Sh. Harinder Singh Chahal Senior Superintendent of Police	Ludhiana (Rural ) Jagaon	01624-223359		
B13	Sh. Hardial Singh Man Senior Superintendent of Police	Mansa	01652-229010		
B14	Sh. Ashok Kumar Bath Senior Superintendent of Police	Moga	01636-236600		
B15	Sh. Gurpreet Singh Gill Senior Superintendent of Police	Mukatsar	01633-263809		
B16	Sh. Rakesh Aggarwal Senior Superintendent of Police	Shaheed Bhagat Singh Nargar	01823-221023		
B17	Sh. Ranbir Singh Khatra Senior Superintendent of	Patiala	0175-2311122		

	Police				
B18	Sh. L.K. Yadav Senior Superintendent of Police	Roop Nagar	01881-220946		
B19	Sh. Naunihal Singh Senior Superintendent of Police	Sangrur	01672-241704		
B20	Sh. Sukhdev Singh Brar Senior Superintendent of Police	Tarn-Taran	01852-226500		
B21	Sh. Gurpreet Singh Bhullar Senior Superintendent of Police	S.A.S Nagar	0172-2270575		
C1	Sh. K.S Pannu IAS Deputy Commissioner	Amritsar	0183-2226161		
C2	Sh. Parveen Kumar IAS Deputy Commissioner	S.A.S. Nagar	0172-5044500		
C3	Dr. Karuna Raju IAS Deputy Commissioner	Faridkot	01639-251051		
C4	Sh. Vijay N. Zade IAS Deputy Commissioner	Moaga	01636-234400		
C5	Dr. Harkesh Singh Sidhu IAS Deputy Commissioner	Sangruru	01672-234004		
C6	Sh. A.S. Miglani IAS Deputy Commissioner	Roop Nagar	01881-221150		
C7	Sh. Dipinder Singh IAS Deputy Commissioner	Patiala	0175-2311300		
C8	Ms Sharuti Singh IAS Deputy Commissioner	Shaheed Bhagat Singh Nagar	01823-221301		
C9	Sh. Varun Roojam IAS Deputy Commissioner	Mukatsar	01633-263643		

C10	Sh. Kumar Rahul IAS Deputy Commissioner	Mansa	01652-227700		
C11	Sh. Rahul Tiwari IAS Deputy Commissioner	Ludhiana	0161-2403100		
C12	Sh. Raj Kumar Chaudhary IAS Deputy Commissioner	Kapurthala	01822-233777		
C13	Ms Priyank Bharti IAS Deputy Commissioner	Jalandhar	0181-2224783		
C14	Sh. D.D. Dernanch IAS Deputy Commissioner	Hoshiarpur	01882-220301		
C15	Sh. Pirthi Chand IAS Deputy Commissioner	Gurdaspur	01874-247500		
C16	Sh. Kamal Kishore Yadav IAS Deputy Commissioner	Ferozepur	01632-244008		
C17	Sh. Yashvir Mahajan IAS Deputy Commissioner	Fatehgarh sahib	01763-232215		
C18	Sh. Arshdeep Singh IAS Deputy Commissioner	Barnala	01679-244360		
C19	Sh. Gurkirat Kirpal singh IAS, Deputy Commissioner	Bathinda	0164-2221042		
C20	Sh. Khushi Ram IAS Deputy Commissioner	Tarn-Taran	01852-224107		

**State / UT: Rajasthan**

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1	Sub Divisional Magistrate	Respective sub division			

## State / UT: Tripura

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	District Magistrate & Collector	West Tripura District	(0381)232-3742/232-5713	232-6334	
2.	District Magistrate & Collector	South Tripura District	(03821)222-202	223-579	
3.	District Magistrate & Collector	North Tripura District	(03824)222-277	233-026	
4.	District Magistrate & Collector	Dhalai District, Tripura	(03826)267-214	267-215	
5.	Superintendent of Police	West Tripura <i>District</i>	(0381) 222-3586		
6.	Superintendent of Police	South Tripura District	(03821) 223-580		
7.	Superintendent of Police	Dhalai District, Tripura	(03826) 222-211		
8.	Superintendent of Police	North Tripura District	(03824) 222-392		
9.	Sub Divisional Magistrate, Sadar Sub Division	Agartala, Tripura (West)	(03825)232-5937 232-2881		
10.	Sub Divisional Magistrate, Khowai Sub Division	Khowai, Tripura (West)	(03825)222-236		
11.	Sub Divisional Magistrate, Teliamura Sub Division	Teliamra, Tripura (West)	(03825)262-622	262-241	
12.	Sub Divisional Magistrate, Sonamura Sub Division	Sonamura, Tripura (West)	(0381)2750-222	2750-222	
13.	Sub Divisional Magistrate,	Bishalgarh, Tripura (West)	(0381)236-1294	236-1294	

	Bishalgarh sub Division				
14.	Sub Divisional Magistrate, Udaipur Sub Division	Tripura (South)	(03821)223-573		
15.	Sub Divisional Magistrate, Amarpur Sub Division	Amarapura, Tripura(South)	(03821)263-226		
16.	Sub Divisional Magistrate, Belonia Sub Division	Belonia, Tripura (South)	(03823) 222- 231		
17.	Sub Divisional Magistrate, Santirbazar Sub Division	Santirbazar, Tripura (South)	(03823) 272- 668		
18.	Sub Divisional Magistrate, Sabroom Sub Division	Sabroom, Tripura (South)	(03823)270-225		
19.	Sub Divisional Magistrate, Ambassa Sub Division	Ambassa, Dhalai, Tripura	(03826)265-242		
20.	Sub Divisional Magistrate, Kamalpur Sub Division	Kamalpur, Dhalai, Tripura	(03826) 262- 222		
21.	Sub Divisional Magistrate, Gandacharra Sub Division	Gandacharra Dhalai, Tripura	(3826) 265-242		
22.	Sub Divisional Magistrate, Longtarai Velly Sub Division	Longtarai Velly, Dhalai, Tripura	(03824) 642- 206		
23.	Sub Divisional Magistrate, Dharmanagar Sub Division	Dharmanagar, Tripura (North)	(03822) 220- 202	220-414	
24.	Sub Divisional Magistrate, Kailashahar Sub Division	Kailashahar, Tripura (North)	(03824) 220- 202	222-218	
25.	Sub Divisional Magistrate, Kanchanpur Sub Division	Kanchanpur, Tripura (North)	(03824) 265- 211	265-211	
26.	B.D.O	Bishalgarh Tripura (W)	(0381)263-1250		
27.	B.D.O	Boxanagar Tripura (W)	(0381) 285- 3328		
28.	B.D.O	Dukli , Tripura (W)	(0381) 223- 0926		

29.	B.D.O	Hezamara Tripura (W)	(0381) 234-3140		
30.	B.D.O	jampuijala Tripura (W)	(0381) 286-6283		
31.	B.D.O	Jirania , Tripura (W)	(0381) 234-6223		
32.	B.D.O	Kalyanpur Tripura (W)	(03825)-61375		
33.	B.D.O	Kathalia Tripura (W)	(0381) 234-6223		
34.	B.D.O	khowai Tripura (W)	(03825)-22244		
35.	B.D.O	Mandai Tripura (W)	(0381) 40-4029		
36.	B.D.O	Melaghar Tripura (W)	(0381)22991		
37.	B.D.O	Mohanpur Tripura (W)	(0381)26253		
38.	B.D.O	Mungiakami Tripura (W)	(0381)223-043		
39.	B.D.O	Padmabil Tripura (W)	(3825) 22991		
40.	B.D.O	Teliamura Tripura (W)	(03825) 26253		
41.	B.D.O	Tulashihkar Tripura (W)	(03825)223-043		
42.	B.D.O	Amarpur Tripura (South)	(03821) 263-264		
43.	B.D.O	Bakafa , Tripura (South)	(03823) 262-238		
44.	B.D.O	Hrishyamukh Tripura (South)	(03823) 268-295		
45.	B.D.O	Karbook Tripura (South)	(03821) 269-202		
46.	B.D.O	Kakraban Tripura (South)	(03821) 265-436		
47.	B.D.O	Killa Tripura (South)	(03821) 274-253		
48.	B.D.O	Matabari Tripura (South)	(03821) 223-520		

49.	B.D.O	Ompi Tripura (South)	(03821) 264-315		
50.	B.D.O	Rajnagar Tripura (South)	(03823) 264-221		
51.	B.D.O	Rupaichari Tripura (South)	(03823) 275-231		
52.	B.D.O	Satchand Tripura (South)	(03823)266-228		
53.	B.D.O	Damcharra Tripura (North)	(3822)268-203		
54.	B.D.O	Dasda, Tripura (North)	(03824) 267-265		
55.	B.D.O	Gournagar Tripura (North)	(03824)232-351		
56.	B.D.O	Jampui Hill Tripura (North)	(03824) 238-287		
57.	B.D.O	Kadamtala Tripura (North)	(03822)263-203		
58.	B.D.O	Kumarghat Tripura (North)	(03824) 261-207		
59.	B.D.O	Panisagar Tripura (North)	(03822)261-221		
60.	B.D.O	Pecharthal Tripura (North)	(03824)265-251		
61.	B.D.O	Ambassa, Dhalai, Tripura	(03826)222-360		
62.	B.D.O	Chawmanu, Dhalai, Tripura	(03824)268-222		
63.	B.D.O	Manu, Dhalia, Tripura	(03824)262-298		
65.	B.D.O	Dumburnagar, Dhalai, Tripura	(03826)265-344		
66.	B.D.O	Salema, Dhalai, Tripura	(03826)263-222		
67.	Scientific officer	West Tripura district, Gurkhabasti, Agartala	(0381)220-7751		
68.	Scientific officer	South Tripura District	(03821)222137		
69.	Scientific officer	North Tripura District, Kumarghat	(03824) 261569		
70.	Scientific officer	Dhalai District, Ambassa			
71.	Sri Sumanta Chakraborty, Executive Engineer, TSPCB	Gurkhabasti, Agartala	(0381)232-8792 2225421		
72.	Dr. Mihir kr. Das, Scientist-C,	Gurkhabasti Agartala	(0381)2222455		

	TSPCB		2225421		
73.	Sr. Amarendra Jamatia, Assistant Engineer, TSPCB	Gurkhabasti Agartala	(0381)2225421		
74.	Smt. Aparajita Das, Assistant Engineer, TSPCB	Gurkhabasti Agartala	(0381)2225421		

## State / UT: West Bengal

Sl. No.	Name & Designation	Address	Telephone No.	Fax No.	Email
1.	Chief Environment officer	Department of Environment Govt. of West Bengal 4, Fairlie Place, 2 <sup>nd</sup> Floor Kolkata-700001			
2.	Senior Environment officer	Department of Environment Govt. of West Bengal 4, Fairlie Place, 2 <sup>nd</sup> Floor Kolkata-700001			
3.	All Engineers, Scientists and Law officers	West Bengal Pollution Control Board			